

IN THE COURT OF SH. VISHAL SINGH, ASJ-03
(WEST), TIS HAZARI COURTS, DELHI

Bail Application No. 531/2020
State Vs Mustafa Tyagi
FIR No. 397/2019
PS Hari Nagar
U/s. 3&4 of MCOCA Act

14.07.2020

Present: Ld. Addl. PP for the State.
Sh. Mahesh Patel, Ld. Counsel for accused/applicant.
SI Pankaj present behalf of IO.

**Order passed by this court dated 08.06.2020 is extended
till 20.07.2020 and it will be heard in detail on 20.07.2020
for further order.**

Interim order be continue.

Put up for 20/07/2020.


(VISHAL SINGH)
SPECIAL DESIGNATED
COURT, MCOCA, DELHI
ASJ-03, WEST/DELHI
TIS HAZARI COURTS
14.07.2020